

ITEM NO.52

COURT NO.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 55356/2017

IN

CIVIL APPEAL NO(S). 5168/2000

SANCHAYANI SAVINGS INVESTMENT(I) LT.

APPELLANT(S)

VERSUS

STATE OF WEST BENGAL &amp; ORS.

RESPONDENT(S)

(ONLY IA NO.55356/2017-APPROPRIATE ORDERS/DIRECTIONS TO BE LISTED  
ON 9.10.2017[TO BE TAKEN UP AS LAST ITEM AND TO BE HEARD BY HON.  
RANJAN GOGOI AND HON. NAVIN SINHA, JJ.] )

Date : 09-10-2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s)

Mr. Ugra Shankar Prasad, AOR

For Respondent(s)

Mr. M. A. Krishna Moorthy, AOR

Mr. Gaurav Agrawal, AOR

Mr. Kunal Chatterji, Adv.

Mr. Chanchal Kumar Ganguli, AOR

Mr. Anip Sachthey, AOR

Mr. Abha Jain, AOR

Applicant(s)

Mr. S.B. Upadhyaya, Sr. Adv.

Mr. Sanjay Bansal, Adv.

Mr. R.R. Dubey, Adv.

Mr. G. K. Bansal, AOR

Mr. P. N. Puri, AOR

Mr. Subhash Sharma, AOR

Dr. Rajeev B. Masodkar, Adv.  
Mr. S. R. Setia, AOR

Mr. J. P. Dhanda, AOR

Mr. Ramesh Babu M. R., AOR  
Ms. Swati Setia, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. D. Mahesh Babu, AOR

Mr. Abhijit Sengupta, AOR

Mr. C. K. Sasi, AOR

Mr. Ajay Choudhary, AOR

Mr. P. S. Sudheer, AOR

Mr. Kunal Verma, AOR

Mr. B. Ramana Murthy, AOR

Mr. Deba Prasad Mukherjee, AOR

Mr. R.S. Suri, Sr. Adv.  
Ms. Rashmi Malhotra, Adv.  
Ms. Anil Katiyar, Adv.

State of Chhattisgarh

Mr. A.P. Mayee, Adv.  
Mr. A. Selvin Raja, Adv.  
Mr. Chirag Jain, Adv.

Ms. Sushma Suri, AOR

Mr. Ashok Mathur, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the application along with Special Leave  
Petition (Civil) No.17272 of 2017 before the  
appropriate Bench.

[VINOD LAKHINA]  
AR-cum-PS

[ASHA SONI]  
BRANCH OFFICER